

(c) whether the Government have finally chalked out the plan for their repatriation; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (d) Yes Sir. A meeting was held on 25 October, 1994 by the Minister of State (States) in this Ministry. It was noted that after the repatriation of 5199 Chakma refugees from Tripura in 2 phases in February and July-August, 1994, the refugee leaders have declined to resume the repatriation process alleging that assurances given by the Government of Bangladesh have not been fully implemented and the conditions in the Chittagong Hill Tracts area are not conducive for their return. The Chakma refugees being Bangladesh nationals, it is for the Government of Bangladesh to find a satisfactory solution to the problem. The Government of India has been making efforts to facilitate the process of repatriation of the Chakma refugees.

[Translation]

Kids Channel

313. SHRI MAHESH KANODIA:

SHRI BRIJ BHUSHAN SHARAN SINGH.
SHRIMATI KRISHNENDRA KAUR (DEEPA):

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have any proposal to start a 'Kids Channel';

(b) if so, the details thereof; and

(c) the time by which it is likely to start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) & (c) Do not arise.

Petrol/Diesel retail outlets in Haryana

314. SHRI NARAIN SINGH CHAUDHARY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there are not enough diesel/petrol retail outlets in different parts of the country, particularly in the rural areas of Haryana;

(b) whether the Government have received representations from Members of parliament and some organisations in this regard;

(c) if so, the details thereof and the steps being taken by the Government in this regard;

(d) whether the Government have also received complaints of adulteration in diesel by the retail outlets; and

(e) if so, the details thereof and the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) As on 1.10.1994 there were 15618 petrol/diesel retail outlets in the country including 510 dealerships functioning in Haryana. Requests are received from time to time from different parts of the country including Haryana for setting up of more Retail Outlets. Accordingly, 47 RO dealerships have been included in the current RO Marketing Plan for Haryana.

(d) & (e) Oil Companies have reported that one complaint has been received by them about the adulteration in diesel in the State of Haryana. On investigation, the same could not be established.

[English]

SC/ST Staff in AIR & DD

315. SHRI KASHIRAM RANA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of employees working in different Groups in All India Radio Stations and Doordarshan Centres in Gujarat and the number out of them belonging to SCs/STs;

(b) the number of reserved posts for SCs/STs lying vacant at these stations/centres; and

(c) the time by which these posts are likely to be filled up?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (c) The information is being collected and will be laid on the table of the house.

Indo-Iranian Gas Pipeline

316. SHRI SHRAVAN KUMAR PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the progress so far made in the project for laying the Indo-Iranian gas pipelines; and

(b) the details of the project worked out, indicating its cost, capacity and the quantum of gas to be carried per day?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Bids have been received for undertaking the feasibility study for the Iran-India natural gas pipeline.

(b) The details of the project will be worked out during the feasibility study.

Coal Production

317. SHRI KABINDRA PURKAYASTHA: Will the Minister of COAL be pleased to state:

(a) the quantity of coal produced in Assam, Meghalaya and Arunachal during 1993-94;

(b) the quantity of coal out of it utilised by the steel plants;

(c) whether there is any possibility of conversion of the coal into liquid fuel; and

(d) if so, the details thereof and the corrective measures being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTRY OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) According to available information 35 tonnes of coal was produced in Assam, Meghalaya and Arunachal Pradesh during 1993-94;

(b) out of the above quantity, about 3.00 tonnes was supplied to steel plants;

(c) & (d) Coal of this region being of sapropelic origin with high fixed carbon, high hydrogen and low ash, possibility of conversion of Assam Coal into liquid fuel is high. A pilot plant (through-put of 25 KG per day) based on continuous two stage liquefaction is in advance stage of construction at Oil India Limited, Duliajan.

LPG Bottling plants

318. SHRI K. PRADHANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have any proposal to set up LPG bottling plants in Orissa;

(b) if so, the place identified for the purpose; and

(c) the time by which these plants are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAP. SATISH KUMAR SHARMA): (a) Presently, there is no proposal to set up new LPG bottling plants in the state of Orissa.

(b) & (c) Do not arise.

[Translation:]

Marketing of LPG in rural areas

319. SHRI LAL BABU RAI:
SHRI CHHEDI PASWAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have given any thought over the marketing of LPG in the rural areas of the country;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) Due to product constraint, there is not proposal at present for Government oil companies to extend LPG marketing in rural areas.

[English]

Joint venture in Coal projects

320. SHRI DHARMANNA MONDAYYA SADUL:
SHRI GEORGE FERNANDES:
SHRI NURUL ISLAM:
SHRI SARAT PATTANAYAK:
SHRI MOHAN RAWALE:
SHRI SYED SHAHABUDDIN:

Will the Minister of COAL be pleased to state:

(a) whether the Government propose to amend the provisions of Coal Mines (Nationalisation) act to allow equity participation by foreign companies in joint venture in coal projects;

(b) if so, the details thereof;

(c) whether any MOU has been signed between the Government and the foreign companies;

(d) if so, the details thereof; and

(e) the time by which the formalities are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE STATE MINISTER OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) to (b) Government has already amended Coal Mines (Nationalisation) Act, 1973 on 9.6.93 to allow private sector participation in coal mining for power generation, for setting up of coal washeries and for other end uses to be notified by the Government from time to time in addition to the earlier provision for making iron and steel.

(c) No, Sir.

(d & (e) Do not arise.

Sardar Sarover Project

321. DR. SUDHIR RAY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of families affected by the Sardar Sarover Project;

(b) the number of families shifted and rehabilitated so far; and

(c) the details of facilities provided to the rehabilitated families?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c) the total number of families affected by the Sardar Sarovar Project and the progress of Resettlement and Rehabilitation upto the end of October, 1994 in respect of these Project Affected Families are as under:—